

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:721
ANSWERED ON:02.03.2010
MANGANESE DEPOSITS
Majumdar Shri Prasanta Kumar

Will the Minister of MINES be pleased to state:

- (a) whether there are several manganese ore deposit sites in the country;
- (b) if so, the details thereof, State-wise;
- (c) the total revenue generated from mining of manganese ore, State-wise including West Bengal; and
- (d) the criteria for granting mining rights of manganese ore in each of the said States?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

- (a) & (b): State-wise information on reserves/resources of manganese ore is given in the Indian Minerals Year Book, published by the Indian Bureau of Mines, a copy of which is supplied to the Parliament Library on regular basis.
- (c): The State Governments collect royalty as the owners of minerals. For this reason, the information on total revenue generated from manganese ore is not centrally maintained.
- (d): The State Government as the owner of minerals grant mining leases for mineral manganese ore in terms of the criteria given in the Mines and Minerals(Development and Regulation) Act, 1957 (MMDR Act), Mineral Concession Rules,1960 and Mineral Policy. Since, mineral manganese is included in the First Schedule of the MMDR Act, prior permission of Central Government is mandatory.